

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No.: 1210 of 2023/psy

Dated: 13/10/2023

Sanction is hereby accorded to the retirement on superannuation of below mentioned officers/officials of Subordinate Courts of UTs of Jammu & Kashmir and Ladakh with effect from the dates shown against their respective names:

State Cadre

S.No.	Name of the Officer/ Officials S/Shri	Place of Postings	Date of Birth	Date of Retirement
1	Shri Lokinder Kumar	Chief Administrative Officer, PDJ Court, Rajouri.	09.02.1964	28.02.2024
2	Shri Gopal Krishan Gupta	Chief Administrative Officer, PDJ Court, Udhampur.	27.09.1964	30.09.2024
3.	Shri Romesh Kumar-I	Chief Administrative Officer, PDJ Court, Kathua.	06.10.0964	31.10.2024
4.	Shri Mohd. Maqbool Sheikh	Chief Administrative Officer, PDJ Court, Shopian.	16.04.1964	30.04.2024

Divisional Cadre Kashmir

S.No.	Name of the Officer/ Officials S/Shri	Place of Postings	Date of Birth	Date of Retirement
1	Shri Shuban Ji Pandita	Head Asst. (Reader), Fast Track Court, Kulgam. (Attached to JKIAAC Jammu)	20.06.1964	30.06.2024
2	Shri Reyaz Ahmad Khan	Head Assistant (Accountant), PDJ Court, Kulgam.	02.12.1964	31.12.2024
3	Smt. Rashida Akhter	Head Asst. (Nazir), 2 nd ADSJ Court, Srinagar.	01.07.1974	31.07.2024
4	Smt. Nuzhat Ara	Sr. Asst. (Addl. Reader), ADJ (Bank Cases), Srinagar.	06.04.1964	30.04.2024
5	Shri Javed Ahmad Mir	P.A-cum- Sr. Scale Stenographer, 4 th ADSJ, Srinagar.	01.05.1964	31.05.2024
6	Shri Arshid Hussain Wani	Executive Assistant, PDJ Court, Ganderbal.	21.11.1964	30.11.2024
7.	Shri Hakeem Showkat Ali	P.A-cum- Sr. Scale Stenographer, 2 nd ADSJ, Srinagar.	25.03.1964	31.03.2024

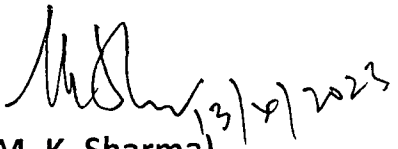
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8.	Smt. Wajida Hakim	Jr. Assr.(Copyist), Addl. District Judge (TADA/POTA), Srinagar	17.03.1964	31.03.2024
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Divisional Cadre Jammu

S.No.	Name of the Officer/ Officials S/Shri	Place of Postings	Date of Birth	Date of Retirement
1	Shri Raghbir Singh	Section Officer (Reader) PDJ, Udhampur.	09.05.1964	31.05.2024
2	Shri Mohd Rafiq Butt	Head Assistant (Nazir), Munsiff, Billawar.	24.04.1964	30.04.2024
3	Shri Kewal Krishan-III	Head Assistant/Reader, Sub Judge/CJM, Samba.	23.07.1964	31.07.2024
4	Shri Angrez Dass	Head Assistant/Nazir, Munsiff, Gool Gulab Garh (attached with PDJ, Jammu).	28.04.1964	30.04.2024
5	Shri Subash Chander-II	Head Assistant (Reader), Sub Judge, Nowshera.	05.02.1964	28.02.2024
6	Shri Jyotinder Paul Singh	Head Assistant, (Accountant), PDJ Jammu.	01.10.1964	30.09.2024
7	Shri Ajeet Kumar Raina	Head Assistant, (Accountant), PDJ Kishtwar.	05.08.1964	31.08.2024
8	Shri Joginder Lal	Head Assistant (Nazir), PDJ Kathua.	07.01.1964	31.01.2024
9	Shri Darshan Kumar	Head Assistant, (Accountant), PDJ Rajouri.	18.03.1964	31.03.2024
10	Shri Nek Mohd. (under suspension)	Sr. Asst.(Rent Clerk), CJM Jammu (attached with PDJ, Jammu)	10.12.1964	31.12.2024
11	Shri Ravi Kumar	PA/Senior Scale Stenographer, ADJ (Matrimonial Cases), Jammu.	14.02.1964	28.02.2024
12	Shri Ravinder Kumar	PA/Senior Scale Stenographer, PDJ, Udhampur.	21.03.1964	31.03.2024
13.	Shri Mangal Kumar	Jr. Scale Stenographer, CJM Court, Jammu.	24.03.1964	31.03.2024

By Order of Hon'ble the Chief Justice.

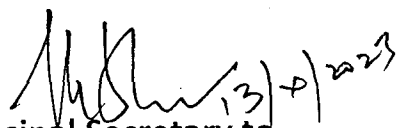

(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No.: 996-1004/Psy-06 Dated: 13/10/2023

Copy to the:

1. Registrar General High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
3. Registrar Rules, High Court of J&K and Ladakh, Jammu
.....for information.
4. All the Pr. District & Sessions Judges of UTs of Jammu & Kashmir and Ladakh.
5. All the concerned Presiding Officers for information and necessary action. They are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.
6. Director Finance, High Court of J&K and Ladakh for information.
7. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
8. Incharge, NIC for uploading the same on High Court website.
9. Order file.


Principal Secretary to
Hon'ble the Chief Justice